

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 66 OF 2017**

**Dated: 16<sup>th</sup> May, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**TANGEDCO**

**...Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission & Ors.**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. S. Vallinayagam

Counsel for the Respondent(s) : Ms. Poorva Saigal  
Mr. Shubham Arya for R-2

Ms. Pratiksha Mishra for R-16

**ORDER**

Learned counsel for the respondents seek four weeks time to file reply. They may file the same on or before 14.06.2017 after serving copy on the other side. Thereafter, rejoinder, if any, may be filed on or before 30.06.2017 after serving copy on the other side.

List these matters on **08.08.2017.**

**( I. J. Kapoor )  
Technical Member**

**( Justice Ranjana P. Desai )  
Chairperson**

*ts/kt*